
Suman Majumder Vs Union Of India And 3 Ors.

Writ Petition (C) No. 710 Of 2023

Court: Tripura High Court- Agartala

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: V. Poddar, B. Majumder

Judgement